

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-502**  
IB-534/ND/2021

**IN THE MATTER OF:**

Intec Capital Ltd.

....Applicant

**Vs.**

Precious Hospitality And Leisure Pvt. Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 16.11.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Dhruv Parwal

For the Respondent : Ayush Puri (adv) and Prateek Kumar Jha (adv)

**ORDER**

Counsels for Financial Creditor as well as Corporate Debtor are present.  
With the consent of both the parties, post this matter for arguments on  
**08.12.2022.**

-sd-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

-sd-

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (J)**